

**GOVERNMENT OF INDIA
AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMEOPATHY (AYUSH)
LOK SABHA**

UNSTARRED QUESTION NO:2181
ANSWERED ON:05.12.2014
ABORTION BY AYUSH PRACTITIONERS
Pal Shri Jagdambika

Will the Minister of AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMEOPATHY (AYUSH) be pleased to state:

- (a) whether the Government has taken/ proposes to take any step for periodical training and updation of medical knowledge of practitioners under the Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) systems of medicine;
- (b) if so, the details thereof;
- (c) whether the Government proposes to allow the AYUSH practitioners to perform medical abortion and train them for the purpose;
- (d) if so, the details thereof;
- (e) whether there is any opposition to the aforesaid move; and
- (f) if so, the details thereof along with the steps taken/proposed to be taken by the Government to address various concerns in this regard?

Answer

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (SHRI SHRIPAD YESSO NAIK)

- (a) to (b): Yes. To impart periodical training and updation of medical knowledge of practitioners under the Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) system of medicine, Government of India has implemented the scheme of Continuing Medical Education (CME) in the 11th Plan and the same has been approved to continue in the 12th Plan. Overall structure of the scheme is aimed at encouraging AYUSH practitioners to undergo need-based professional training and bridge the knowledge gaps. The scheme components is Annexed.
- (c) & (d): Ministry of Health and Family Welfare has formulated a draft Bill on amendments to the Medical Termination of Pregnancy (MTP) Act in which there is a proposal to allow AYUSH practitioners (excluding Yoga and Naturopathy) in the public sector to administer medical methods of abortion under certain conditionalities which would be specified, including the requisite training and certification.
- (e) & (f): A number of responses to the draft Bill has been received which are in the process of being consolidated.